

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-137

24/ (ND)/2008

IN THE MATTER OF:

Ms. Veena Gupta

...APPLICANT

Vs.

Standard Portfolios (P) Ltd & Ors.

...RESPONDENT

SECTION

U/s 397/398

Order delivered on 02.7.2021

CORAM:

SHRI PSN PRASAD,

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

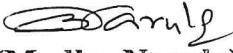
For the Appellant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 20.9.2021.


(Madhu Narula)
Court Officer